

## ANNIVERSARIES

\*1140. **Prof. D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether the lists of anniversaries (religious, cultural, political, etc.) to be observed by A.I.R. stations have been finalised; and

(b) if so, whether it will be placed on the Table of the House?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) No, Sir; these are under review.

(b) A copy of the list of national anniversaries will be placed on the Table of the House when finalised.

## TEA BOARD

\*1152. **Shti Hem Raj:** (a) Will the Minister of Commerce and Industry be pleased to state by what date the Tea Board is going to be constituted under the Tea Act of 1953?

(b) What is the number of representatives that has been assigned to the different interest specified in the Act?

(c) What is the number of representatives to be taken on the Board from the Punjab State?

**The Minister of Commerce (Shri Karmarkar):** (a) to (c). All these questions are under consideration.

## FIVE YEAR PLAN

\*1153. **Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether the Government of India have issued a circular to all the State Governments asking them to review the Five Year Plan and to suggest a revision, if necessary, in the light of the last two years' experience; and

(b) if so, whether Government will lay on the Table of the House those suggestions?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes.

(b) A copy of letter No. PC(P)99/53, dated 24th August 1953, issued by the Planning Commission to all State Governments, is placed on the Table of the House. [See Appendix V, annexure No. 57.]

## SPORTS GOODS

\*1154. **Shri Jhulan Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the scope for expansion of the market for Indian sports goods abroad; and

(b) the steps being taken in this direction?

**The Minister of Commerce (Shri Karmarkar):** (a) There is a reasonably good scope for expansion of markets for Indian sports goods in foreign countries.

(b) Government is keen to give all possible assistance to the industry in stepping up production and increasing exports of sports goods to foreign countries. Efforts are being made, in consultation with the industry and trade, to promote exports by studying the requirements of the foreign markets, helping the trade to create contacts in the overseas markets, and removing, as far as possible the difficulties which may be interfering with the development of the export trade on sound lines.

## ASSAM OIL COMPANY

\*1155. **Shri K. P. Tripathi:** (a) Will the Minister of Works, Housing and Supply be pleased to state at what price per gallon is the petrol produced in Assam Oil Company being sold in Assam?

(b) How does it compare with the price of the same and that of the imported petrol in Bombay and Calcutta?

(c) What is the per gallon cost of production of petrol in Assam Oil Company?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) The price of Petrol per gallon in Assam is Rs. 3-0-0.